

(SHRI A. C. GEORGE) : (a) No, Sir.

(b) Does not arise

Statement Correcting Answer to Unstarred Question No. 35 dated 15th November, 1971 re Appointment of Academic Personnel by Jawaharlal Nehru University

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : In reply to part (a) of Unstarred Question No 35 asked by Shri S. C. Samanta in the Lok Sabha on 15-11 1971 regarding appointment of academic personnel by Jawaharlal Nehru University, a statement showing the names, designations, positions last held and academic qualifications of the academic personnel was attached. The University on a subsequent scrutiny has found certain inaccuracies in the statement. A revised statement is, therefore, laid on the Table of the Sabha. [Placed in Library See No. LT-1992/72]

2. The delay in correcting the reply is due to the fact that the Jawaharlal Nehru University, on whose information the statement was based, detected the mistakes in academic qualifications of the teaching staff at a later stage while making a close scrutiny of the personal record of each individual concerned.

Statement Correcting Answer to Unstarred Question No. 2772 dated 22nd June, 1971 re. Attack by dacoits on Gorakhpur Passenger Train near Chapra

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : In the reply for parts (a), (b) & (c) of Unstarred Question No. 2772 asked in the Lok Sabha by Shri Ram Shekhar Prasad Singh on 22-6-1971, the following was given :

"No. However, on 28-5 1971 a dacoity was committed in a 3rd class compartment of passenger train No. 87 Up in

between Tekanwas and Kopa Samhota stations. The miscreants looted the property of several passengers. 2 passengers were injured. One of the injured passengers succumbed to the injuries subsequently. No Police guard was provided on this train."

The correct reply of the above Unstarred Question (Parts a, b & c) referred to is as under :

No. However, on 28-5-1971 a dacoity was committed in 3rd class compartment of passenger train No 87 Up in between Tekanwas and Kopa Samhota stations. The miscreants looted the property of several passengers. 2 passengers were injured. One of them sustained serious injuries. No Police guard was provided on this train.

The correction and delay in replying was as a result of incorrect reply received from the Zonal Railway, which was subsequently detected when another reference was received for payment of compensation from the person supposed to have succumbed to the injuries

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12 hrs.

RE · MOTION FOR ADJOURNMENT
Quer)

SHRI JYOTIRMOY BOSU (Diamond Harbour). I have given notice of Adjournment Motion. Dr. Shah's suicide is important matter. It is a serious matter.

MR. SPEAKER: I have not yet allowed; I am considering it.

SHRI INDRAJIT GUPTA (Ailpore) : The House should have an opportunity to discuss it.

MR. SPEAKER : I am considering it.

श्री बहल बिहारी बाजपेयी (बनारस) :
अध्यक्ष महोदय, आपने कालिय एटैन्शन